

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5978  
ANSWERED ON:29.04.2015  
PROMOTION OF TECHNICAL EDUCATION  
Patil Shri Kapil Moreshwar

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government is considering to promote technical education;
- (b) if so, whether the Government has taken any steps in this direction; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c) : The All India Council for Technical Education (AICTE) has been established with the view to promote technical education in the country. The Council has been entrusted with the responsibility of proper planning and co-ordinated development, promotion of qualitative improvement, planned quantitative growth, regulations and proper maintenance of norms and standards in the technical education system and other matters related therewith. The AICTE also grants approval for starting new Technical Institutions, introduction of courses or programs and increase / variation of intake capacity of seats for the courses or programs and extension of approval for the existing technical Institutions, which inter-alia meant to promote as well as the maintenance of norms and standards in the technical education in the country. The Government has also established 87 Centrally Funded Technical Institutions which includes Indian Institutes of Technology (IITs), Indian Institutes of Information Technology (IIITs), Indian Institutes of Management (IIMs), National Institutes of Technology (NITs), Indian Institutes of Science Education & Research (IISERs) etc providing quality education in the field of technical education.

F.No.7-23/2015-TS.II  
Government of India  
Ministry of Human Resource Development  
Department of Higher Education  
Technical Section-II

Subject: - Lok Sabha Un-starred Question No. 4601 for 22.04.2015 regarding Exploitation of Engineers asked by Shri Daddan Mishra.

The above mentioned Lok Sabha Unstarred Question is to be answered on 22.04.2015. The text of the Question is as follows:-

(a) whether any mechanism has been prescribed by the Government to protect the degree holder engineers in various streams from recognised engineering colleges from exploitation under which it is mandatory for private companies to register the details of the engineers employed with them along with their Aadhaar Card;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

2. We have asked for the information from AICTE for replying the Question. The information has been received and it is at F/A. Based upon the information received from AICTE, a reply has been drafted and placed below for approval of Hon'ble HRM please.

